

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3182/2017

New Delhi, this the 16th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)

1. Vikran Swami,
S/o Sh.Jaipal Singh Swami
R/o H.No.- 444,
Village-Holambi Khurd, Delhi-110082
Aged about 34 years
2. Devender Singh Nain
S/o Sh. Jagdev Singh Nain
R/o Ward No. -16 Chopra Colony, Near Govt.Primiary
School, Sector 7, Gohana Sonepat (Haryana) 131301
Aged about 33 years
3. Manoj Kumar
S/o Sh.Anand Kumar
R/o House No. -1322, Gali No.1-B, Swatantra Nagar,
Narela, Delhi-10040
Aged about 34 years
4. Sachin Katyal
S/o sh.Harish Chander
R/o G-28/15, Sector 3, Rohini
New Delhi-110085
Aged about 31 years
5. Parveen Kumar
S/o Sh. Ramesh Chander
R/o Vill-Khajpur, Post Office,Dawla,
Tehsil & Distt. Jhajjar (Haryana)
Aged about 37 years
6. Jatin Kochhar
S/o Sh. Radhe Shyam
R/o 2113, Kata Gokul Shah, Sita Ram Bazar,
Delhi-110006.
Aged about 33 +years
7. Satya Prakash
S/o Sh. Rattan Lal
R/o H. No. -625, vill -Shahbad Daulat PUR,
Delhi-110042 Delhi
Aged about 35 years
8. Nutam Kumar
S/o Sh. Krishan Kumar
R/o F-114, Dharampur Colony, Najatgarh,
New Delhi-110043. Aged about 30 years

9. Govind Thakur
S/o sh. Neelamber Thakur
R/o Rz 21/22-Block, Dharampura Najafgarh
New Delhi-110043
Aged about 36 years
10. Manish Kumar
S/o Sh. Santosh Kumar
R/o C-329, Gali No.-3, Chajjupur, Shahdara,
Delhi-110032
Aged about 36 years
11. Pravesh Singh
S/o Sh. Munesh Babu
R/o H. No. -521/30 ST, No.-5 Vijay Park, Moujpur,
North East, Delhi
Aged about 32 years
12. Kamal Kant
S/o Sh. Daya Ram Vats,
H No.-172, Village -Nithari- Delhi-110086
Aged about 31 years
13. Naveen Kumar
S/o Sh. Gokula Nand
R/o RZ 3/A Street No.-21 Sadh Nagar-II Palam
Colony, New Delhi-110045.
Aged about 31 years
14. Dharmender Kumar
S/o Late Sh.Thakur Das
R/o U-55 MangolPuri Delhi-110083
Aged about 37 years
15. Praveen Kumar
S/o sh. Jagbir singh
R/o H. No.927128 Deu Nagar, Sonipat
Aged about 30 years
16. Neeraj Dager
S/o Sh. KalachandDager
R/o H.No.53, Pehlatpur Bangar, Delhi-110042
Aged about 30 years
17. Jayant
S/o Sh. Houshiar singh
R/o H No.-418, Dinesh Tent House, Main Bus Stand
V.P.O. QuatabGarh, Delhi-110037
Aged about 30 years
18. Karamvr Dahiya
S/o sh. Partap Singh
R/o KH. No.-33 /22, Gali No. 10, Gautam Colony, Narela
Delhi-110040. Aged about 31+years

19. Rahul
S/o Sh Chander Bhan
R/o Opp. Janghu Hardware, VPO Daultabad, Distt
Gurugarm, Haryana(122001)
Aged about 31 years

20. Shashikant Jha
S/o Sh. Uday Chand Jha
R/o H.No.RD 288A, R-D Block,
Dharampura Extn. Najafgarh,
New Delhi-110043.
Aged about 34 years

21. Pawan Dabas
S/o Sh.Rajpul Singh Dabas
R/o H. No. 164-B,
V.P.O. Mubarak Pur Dabas,
Delhi-110082, Aged about 35 years

22. Ajay
S/o Sh. Jai Singh
R/o Pole No 43 Street Kaba
V.P.O. Chhawla New Delhi-71
Aged about 34 years

23. Vikash Dahiya
S/o Sh.Bhoop Singh
R/o Flat No.27, Pocket-2, Sec.-23, Rohini
Delhi-110085
Aged about 32 years

24. Manoj Kumar
D/o Sh. Mehtab Singh
R/o H No. -133, Village-Neelwal, Post Office, Tikri
Kalan, New Delhi-110041
Aged about 33 years

25. Sandeep Dahiya
S/o Sh. Suman Devi Dahiya
R/o H. No. -2103, Sect-6, BahadurGarh(124507)
Distt. Jhajjar, Haryana
Aged about 30 years

26. Kapil Yadav
S/o Sh. Hosiyar Singh
R/o Village Balour, Tehsil Bahadurgarh
Distt. Jhajjar, Haryana
Aged about 33 years

27. Raj Singh
S/o Sh. Azad Singh
R/o P-2/136 Sultan Puri Delhi-86
Aged about 31 years, (Group 'B')
(Candidates for the post of Teacher (Primary) in MCD -Applicants

(By Advocate: Mr.Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
A-Wing, 5th Floor, Delhi Secretariat
I.P. Estate, New Delhi
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Karkardoma Institutional Area,
Delh-92
3. South Delhi Municipal Corporation
Through its Commissioner
9th Floor, Civic Centre,
New Delhi.
4. North Delhi Municipal Corporation
Through its Commissioner
4th Floor, Dr. S.P.M.Civic Centre
JLN Marg, New Delhi-110002.
5. East Delhi Municipal Corporation
Though its Commissioner
419, IInd Floor, Udyog Sadan
Industrial Area, Patpur Ganj
Delhi-110 092
6. Lieutenant Governor of Delhi
Raj Niwas, Rajpur Road, Delhi- Respondents

(By Advocate: Mr. K.M.Singh, Mr.Amit Anand, Mr.M.S.Reen)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Heard Mr. Ajesh Luthra, learned counsel for the applicants and Mr K.M. Singh, Mr.M.S.Reen & Mr.Amit Anand, learned counsel for the respondents as well.

2. The relief(s) prayed for in this OA are as under:-
 - a) Direct the respondents to grant appropriate age relaxation to the applicants towards Post Code 16/17; post of Teacher (Primary)

- b) Direct the respondents to not to reject the candidature of the applicants towards the post of Teacher (Primary) on the grounds of their being over age.
- c) Further consider and appoint the applicants in accordance with their merit positions.
- d) Accord all consequential benefits
- e) Award costs of the proceedings and
- f) Pass any other order /direction which this Hon'ble Tribunal deem fit and proper in favour of the applicants and against the respondents in the facts and circumstances of the case.

3. In view of the identical OA No. 110/2018 (**Mamta Kuashik vs. Govt. of NCT of Delhi & Ors.**) decided by this Tribunal on 29.01.2019, this OA is dismissed. No order as to the costs.

(Aradhana Johri)
Member(A)

(S.N. Terdal)
Member (J)

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